

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 216 of 2014 &
IA-335 of 2014**

Dated : 30th October, 2014

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Municipal Corporation of Greater Mumbai Appellant(s)

Versus

Tata Power Co. Ltd. & Anr. Respondent (s)

**Counsel for the Appellant (s) : Mr. Shanti Bhushan, Sr. Adv.
Mr. Harinder Toor
Mr. Kartik Seth
Mr. Ganesh Kamath
Mr. Rajinder D. Ubbal &
Mr. Rajinder Partsute for BEST**

**Counsel for the Respondent(s) : Mr. Ramji Srinivasan, Sr. Adv.
Mr. Parag Tripathy, Sr. Adv.
Mr. Jayant Bhushan, Sr. Adv.
Mr. C.S. Vaidyanathan, Sr. Adv.
Mr. Buddy Ranganadhan
Mr. S. Venkatesh for R.2
Mr. Kunal Kaul
Mr. Poonam Verma**

ORDER

Post the matter on **31.10.2014 at 04.30.p.m.**

**(Rakesh Nath)
Technical Member
Pr/vg**

**(Justice M. Karpaga Vinayagam)
Chairperson**